

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 29.07.2020

NOTIFICATION

On account of unavoidable circumstances, the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 25.07.2020 in respect of Principal Civil Judge and J.M.F.C., Hosakote on the afternoon of 29.07.2020 and on 30.07.2020 and in respect of Additional Civil Judge and J.M.F.C., Hosakote on the afternoon of 29.07.2020 and on 31.07.2020 stand cancelled.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. To the concerned courts.
2. Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Associations through concerned courts.
6. Web-hosting.
7. Notice Board, for information.